

RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) Yes, Sir.

(b) Provision of Road Over Bridge can be considered in lieu of level crossing NO.101.

(C) Road Over Bridge on cost sharing basis can be considered if State Govt. sponsors the proposal to this effect, duly agreeing to bear their share of cost and give an undertaking to close the level crossing.

[English]

Production in Steel Plants

1282. SHRI SUNIL KHAN : Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the production in Alloy Steel Plant has been deliberately curtailed,

(b) if so, the reasons therefor, and

(c) the steps being taken to run the plant to full capacity with efficiency in all respect i.e. cost, quality and quantity?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) to (c) The Alloy Steel Plant has a rated production capacity of 1,83,000 tonnes. However, it plans to produce 1,45,000 tonnes during 1998-99 on account of the inventory build up of 63,000 tonnes of saleable material and lack of order support due to a sluggish market.

The emphasis is being given to increasing sales through aggressive and customer oriented marketing and reduction in cost by improving in yield and other techno-12 economic parameters.

Unauthorised Construction in Group Housing Societies

1283. SHRI AJAY CHAKRABORTY : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether a large number of unauthorised constructions have taken place in Group Housing Societies in Delhi during the last three years;

(b) if so, whether the DDA/MCD/Registrar of Group Housing Societies have received a large number of complaints of unauthorised constructions during the above period;

(c) if so, the details thereof; and

(d) the time by which the unauthorised constructions are likely to be demolished?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) Yes, Sir.

(b) and (c) Yes, Sir. DDA has reported that the unauthorised constructions are mostly of varied nature which include extension of balconies, construction of rooms on terraces, conversion of stilts into rooms erection of boundary wall around the flat on ground floor, modifications in room sizes without permission.

(d) Unauthorised construction is a continuous process. After passing the orders, the work of sealing-cum-demolition is undertaken with the help of Police force from time to time.

Allocations for Employment Opportunities

1284. SHRI CHAMAN LAL GUPTA : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the allocations made during each of the last three years to generate and enhance employment opportunities for the unskilled and professional urban youth in the country, State-wise;

(b) the achievements thereof; and

(c) the provisions made for the current Five Year Plan period?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) Till 1.12.1997 the Union Government was implementing the Prime Minister's Integrated Urban Poverty Eradication Programme (PMIUPEP) (since 1995) and Nehru Rojgar Yojana (NRY) (since 1989). These two schemes were replaced by a new scheme called Swarna Jayanti Shahari Rojgar Yojana (SJSRY) from 1.12.1997. The allocations made for NRY, PMIUPEP and SJSRY during the last three years is shown in the enclosed Statement-I.

(b) The State-wise details of achievements under NRY and PMIUPEP is at Statement-II. SJSRY is in early stage so it is too early to report any achievements.

(c) As SJSRY has been launched on 1.12.1997, the provisions for the current Five Year Plan period has not been made. However, a sum of Rs. 188 crores has been provided by the Planning Commission for the current year 1998-99.